

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00060-00061/2018

IN

ORIGINAL APPLICATION NO.170/00708 & 709/2014

DATED THIS THE 22ND DAY OF FEBRUARY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. C.P. Umashankar,
S/o. C. Papaiah Reddy,
Aged about 53 years,
Working as Multi Tasking Staff,
Aeronautical Development
Establishment,
Defence Research and Development
Establishment, C.V. Raman Nagar,
Bangalore – 560 093 and
Residing at No. 21,
3rd B cross, Lalbahadur Nagar,
Kasturi Nagar, Bangalore – 43.

2. P.K. Ranganathan,
S/o. Shri P. Krishnan,
Aged about 52 years,
Working as Multi Tasking Staff,

Aeronautical Development
Establishment,
Defence Research and Development
Establishment, C.V. Raman Nagar,
Bangalore – 560 093 and

Residing at 281/5, K M Colony,

Byappanahalli Extension,

Indiranagar Post, Bangalore - 38

.....Petitioners

(By Advocate Shri Subramanya Bhat)

Vs.

1. Shri Christopher,
Director General,
Defence Research and Development
Organization, Ministry of Defence,
DRDO Bhavan, Rajaji Marg,
New Delhi – 110 011.

2. Shri M.V.K.V. Prasad,
Director,
Aeronautical Development
Establishment, Govt. of India,
Ministry of Defence,
Defence Research and
Development Organisation,
New Tippasandra Post,
Bangalore – 560 093.

3. Shri K.V. Narayana Rao,
Chief Administrative Officer/
Joint Director,
Aeronautical Development
Establishment,
Defence Research and Development
Establishment, C.V. Raman Nagar,
Bangalore – 560 093.

....Respondents

(By Shri V.N. Holla, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Both counsels submit that the order is complied with. Therefore, CP is dismissed. Notices are discharged. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioners in CP No. 170/00060-00061/2018

Annexure-C1: Copy of the order dated 02.02.1988

Annexure-C2: Copy of the order dated 01.10.1991

Annexure-C3: Copy of the order dated 01.10.1991

Annexure-C4: Copy of the order dated 07.02.2008

Annexure-C5: Copy of the pay slip of Shri Pubalan for the month of October, 2015

Annexure-C6: Copy of the award passed in C.R. No. 86/1997 dated 25.07.2001

Annexure-C7: Copy of the order dated 04.04.2006 in WP No. 4831/2002

Annexure-C8: Copy of the order dated 18.07.2006

Annexure-C9: Copy of the order dated 18.02.2010

Annexure-C10: Copy of the order in WP No. 17525/2010 dated 04.10.2010

Annexure-C11: Copy of the letter dated 23.05.2011

Annexure-C12: Copy of the order dated 05.01.2016 in OA No. 708/2014

Annexure-C13: Copy of the reply filed in CP No. 148/2016

Annexure-C14: Copy of the communication dated 24.03.2017

Annexure-C15: Copy of the communication dated 03.05.2017

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